## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## Appeal No. 287 of 2015 & IA No. 468 of 2015

Dated: 28th July, 2017

In the matter of:

M/s Swasti Power Ltd. .... Appellant(s)

Vs.

Uttrakhand Electricity Regulatory Commission & Anr. .... Respondent(s)

## **ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **28-08-2017**.

**PPS/Court Master** 

tpd